

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.O.A.205/1997

Date of order : 10.3.2004

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman
Hon'ble Mr. N.D. Dayal, Administrative Member

ASHOK KR. GHOSH
VS.
UNION OF INDIA & ORS.

For the applicant : None
For the official respondents: Ms. U. Sanyal, counsel
For the private respondents : Mr. B. Chatterjee, counsel
Ms. B. Mondal, counsel

O R D E R

Per Justice B. Panigrahi, V.C.

Ld. counsel Mr. Samir Ghosh was appearing for the applicant in this case. After his death Administrative Notice was served upon the applicant. Notwithstanding service of notice none has appeared for the applicant today when the matter was called on for hearing. This is a matter of 1997, therefore, we decline to grant any further adjournment.

2. In this case the applicant has challenged the selection of the private respondent No.5 to the post of EDDA at Netra Branch Post Office Via Sarisa, Dist. 24 Parganas. It is stated in the application that although he possesses the requisite academic qualification and satisfied all other conditions for being appointed to the said post of EDDA, the official respondents ignored his claim and appointed the respondent No.5 to the said post.

3. Ms. Sanyal ld. counsel appearing for the official respondents on the other hand has submitted that as per the merit the selection was made and the respondent No.5 was found to have secured higher percentage of marks in the Madhyamik Examination and his performance was better than the applicant, therefore, the respondent No.5 was appointed to the post.

B. Panigrahi